

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 95 OF 2016 & IA NO. 357 OF 2017**

Dated: 29th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Power Ventures Ltd. ...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya S. Chaudhari
Ms. Molshree Bhatnagar
Mr. Shantonu Singh
Mr. Ashok Shukla

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal
Mr. Gajendra Tiwari for R.1

Mr. Purushaindra Kaurav, Sr. Adv.
Mr. Alok Shankar
Ms. Anuradha Mishra
Mr. Rishabh Donnel Singh for R.2

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing
on **24.10.2017**.

(I. J. Kapoor)
Technical Member
Bn/pr

(Justice Ranjana P. Desai)
Chairperson